

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 15(ND)/2015  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016

NAME OF THE COMPANY: M/s Abma devi Paper Mills Ltd  
V/s.  
M/s. Amba Devi Paper Mills Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	Rakesh Kumar, Adv.	Yuvraj Khanna, Adv.	for Petitioner	
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**Order**

1. On behalf of the arguing counsel, Shri P.K. Mittal, for R1 to R4, a request for adjournment has been made that he is not well. In the interest of justice, hearing is deferred to 28.9.2016.

2. Reply to the application be filed with a copy in advance to the counsel opposite.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

16.9.2016  
(P.K. SUD)